# GOVERNMENT OF TELANGANA ABSTRACT

COVID-19 – The Epidemic Diseases Act, 1897- LOCKDOWN – Further orders – Issued.

### GENERAL ADMINISTRATION DEPARTMENT

G.O.Ms.No. 46

Dated: 23-03-2020 Read the following:

1. G.O.Ms.No.45, GAD Dated.23.03.2020

### ORDER:

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In continuation of lockdown orders in the State of Telangana issued in reference cited above, the following further directions are issued for streamlined implementation of the lockdown:

- i. Not more than one person shall be allowed to move on a twowheeler and not more than two persons shall be allowed on a four-wheeler.
- ii. No movement of any persons shall be permitted for any purpose other than accessing emergency medical care during the period from 7.00 PM every evening to 6.00 AM on the following day.
- iii. No shop/establishment except hospitals and pharmacies will be allowed to operate after 6.30 PM.
- iv. Residents shall procure essential goods and services from shops and establishments located within a radius of not more than 3 km from their residence.
- v. Insuranceservice providers shall be permitted to operate during the lockdown period.

2. The above restrictions shall not apply to employees/persons deployed in the control of COVID 19.

3. Temporary police check-posts shall be set up at suitable locations to ensure strict compliance with the lockdown orders.

4. A Committee under Secretary (Agriculture) with the following composition is set up to ensure availability of essential commodities throughout the state during the period of lockdown:

- i. Commissioner, Civil Supplies
- ii. Commissioner, Transport
- iii. IG of Police, Hyderabad
- iv. Director, Drugs Control Administration
- v. Director, Horticulture
- vi. Director, Marketing
- vii. Controller, Legal Metrology
- viii. MD, Dairy Development Cooperative Federation

# (BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

# SOMESH KUMAR CHIEF SECRETARY TO GOVERNMENT

### То

The Special Chief Secretary to Government Health Medical & Family Welfare Department The Special Chief Secretaries/Principal Secretaries/Secretaries/HoDs The Director General of Police, Telangana, Hyderabad All the Collectors & District Magistrates in the State All the Commissioners of Police in the State All the Superintendents of Police in the State The Commissioner, Printing, Stationary & Stores purchases (printing wing) (With a request to publish the G.O in the extraordinary issue of Telangana State Gazette) The Commissioner & E.O Prl Secretary, I&PR Dept.

<u>Copy to:</u> The P.S to Minister HM & FW The P.S to Chief Secretary to Government The P.S Secretary to Chief Minister SF / SC

// FORWARDED BY ORDER //

SECTION OFFICER